

date of this order in terms of the order dated 09.04.2021, passed in A.B.A. No. 1672 of 2021”.

The order dated 09.04.2021, passed in A.B.A. No. 1672 of 2021 is modified to the aforesaid extent only.

The court below is directed to accept the cash security amount, if tendered by the petitioner, in connection with Pachamba P.S. Case No. 179 of 2020.

This criminal miscellaneous petition is disposed of accordingly.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/